

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 316 OF 2019 &
IA NO. 961 OF 2019**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

DNH Power Distribution Company Ltd.

...Appellant(s)

Vs.

NTPC-SAIL Power Company Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki

Counsel for the Respondent (s) : Ms. Anushree Bardhan
Mr. Shubham Arya for R-1

ORDER

Admit.

Objections shall be filed within eight weeks. Thereafter, rejoinder shall be filed within four weeks.

List the matter on **16.01.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**